

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.296 of 2020**

**IN THE MATTER OF:**

**Rakesh Kapoor**

**...Appellant**

**Versus**

**Ashok Kumar Juneja & Anr.**

**...Respondents**

**For Appellant:               None**

**For Respondents:           Shri Ashok Kumar Juneja (in person – R1)**  
**Shri Avinash Mohapatra and Shri PBA Srinivasan,**  
**Advocates (R-2)**

**ORDER**  
**(Virtual Mode)**

**08.03.2021**               None present for the Appellant.

If on next date also, nobody appears for the Appellant, we will proceed to pass further Orders.

List the Appeal 'for admission (after Notice) hearing' on 7<sup>th</sup> April, 2021.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*